

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD & ORS.Respondent(s)

WITH

Crl.A. No. 2202/2017

(FOR

FOR DELETING THE NAME OF RESPONDENT ON IA 57241/2018)

Crl.A. No. 2201/2017

(FOR DELETING THE NAME OF RESPONDENT ON IA 57245/2018)

Date : 04-05-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Appellant(s)

Mr. Debasis Misra, AOR

For Respondent(s)

Mr. Sunny Choudhary, AOR

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E RIn Criminal Appeal Nos. 2201 and 2202 of 2017Applications for deletion of name of proforma respondent
Nos. 2 to 41 are allowed at the risk of the appellants.The names of proforma respondent Nos. 2 to 41 are deleted
from the array of parties.

Amended cause title be filed within two weeks.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT(CHANDER BALA)
BRANCH OFFICER